

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-07-2024 AT 10:30 AM**

**CP (CAA) No. 69/230/HDB/2023**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. SAM Agri Ventures Ltd (Transferor Company) and M/s. SAM Agri Tech Ltd(Formerly known as Keimed Ltd) (Transferee Company)      **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned PCS Mr Naresh Kumar Chanda, for petitioner present through Video Conference.

Mr Sahu, Deputy RD from RD office present physically.

At request for final report on the compliances said to have been made by the petitioner, two weeks' time granted.

Matter adjourned to 08.08.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**